

**Central Administrative Tribunal
Principal Bench, New Delhi**

CP No. 358/2019
in
OA No. 1808/2019

This the 5th day of August, 2019

**Hon'ble Mr. S.N.Terdal, Member (J)
Hon'ble Mr. A.K. Bishnoi, Member (A)**

Mahavir Singh, Aged – 59 years
S/o Late Jagan La
Working as Plant Protection Officer (PP)
in Directorate of PPQ & S, Faridabad
R/o RZF-117, Gali No. 43, Sadh Nagar-II
Palam Colony, New Delhi.

....Applicant

(By Advocate: Mr. Yogesh Sharma)

Versus

1. Sh. Sanjay Agarwal
Secretary
Ministry of Agriculture & Farmer Welfare
Krishi Bhawan, New Delhi.
2. Sh. Rajesh Malik
Plant Protection Advisor
Directorate of Plant Protection Quarantine and Storage
Ministry of Agriculture, Govt. of India
N.H. – IV, Faridabad (Har)
3. Sh. Rakesh Gupta
Secretary
Union Public Service Commission
Shahjahan Road, New Delhi.

... Respondents

ORDER (ORAL)

Mr. S.N. Terdal :

When the matter is taken up, learned counsel for applicant submits that applicant wishes to withdraw this CP. In view of the same, CP is closed and notices issued to the respondents are discharged.

**(A.K. Bishnoi)
Member (A)**

**(S.N. Terdal)
Member (J)**

/anjali/